

12.00 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER ALL-INDIA SERVICES ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI CM MEHTA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All-India Services Act, 1951:—

- (i) G.S.R. 1348 published in Gazette of India dated the 21st December, 1974 containing corrigendum to Notification No. G. S. R. 378(E) dated the 26th August, 1974.
- (ii) G.S.R. 1349 published in Gazette of India dated the 21st December, 1974 containing corrigendum to Notification No. G.S.R. 377(E) dated the 26th August, 1974.
- (iii) The All India Services (Death-cum-Retirement Benefits) Amendment Rule, 1976, published in Notification No. G.S.R. 17(E) in Gazette of India dated the 24th January, 1975.
- (iv) The Indian Administrative Service (Pay) Amendment Rules, 1975, published in Notification No. G.S.R. 92 in Gazette of India dated the 25th January, 1975.
- (v) The Indian Administrative Service (Fixation of Cadre Strength) Amendment Regu-

lations, 1975 published in Notification No. G.S.R. 93 in Gazette of India dated the 25th January, 1975.

- (vi) The Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 1975, published in Notification No. G.S.R. 94 in Gazette of India dated the 25th January, 1975.
- (vii) The Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 1975, published in Notification No. G.S.R. 95 in Gazette of India dated the 25th January, 1975.
- (viii) The All India Services (Dearness Allowance) Amendment Rules, 1975, published in Notification No. G.S.R. 20(E) in Gazette of India dated the 28th January, 1975.
- (ix) G.S.R. 176 published in Gazette of India dated the 8th February, 1975 containing corrigendum to Notification No. G.S.R. 778 dated the 16th July, 1974. [Placed in Library. See No. LT-9008/75].

STATEMENT re. DELAY IN LAYING A NOTIFICATION AND NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): I beg to lay on the Table—

- (1) A statement (Hindi and English versions) giving reasons for delay in laying *Notification No. G.S.R. 1165 published in Gazette of India dated the 2nd November, 1974 [Placed in Library. See No. LT-9009/75].

*Laid on the Table on 20th December,